

Statement 8: Financing of Gross Fiscal Deficit – 2012-13 (RE)
(As per cent to Total)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
I. Non-Special Category												
1. Andhra Pradesh	92.4	6.5	-5.7	1.5	6.4	-5.2	6.4	-	-	-3.6	1.4	100.0
2. Bihar	31.5	6.3	-1.2	9.7	0.8	-	-0.2	-	-	-1.2	54.6	100.0
3. Chhattisgarh	45.4	-2.5	-0.8	13.8	7.8	3.7	0.7	-	-	-1.1	33.1	100.0
4. Goa	32.8	4.1	-2.0	5.5	8.5	0.4	7.8	5.0	-0.2	-0.9	39.1	100.0
5. Gujarat	87.4	-	-6.4	-0.1	5.7	-1.6	11.9	-	-	4.7	-1.5	100.0
6. Haryana	105.4	0.5	-4.7	-14.2	9.6	-	7.7	-8.5	-0.4	-2.6	7.1	100.0
7. Jharkhand	131.7	-4.6	-6.3	-8.8	1.8	-0.4	30.7	1.8	-16.3	-7.3	-22.4	100.0
8. Karnataka	67.7	9.0	-6.4	2.0	10.5	-9.1	-	-	-	-	26.4	100.0
9. Kerala	98.4	2.1	-3.1	-1.2	9.5	-0.3	2.9	-3.1	-1.5	-1.4	-2.3	100.0
10. Madhya Pradesh	60.2	8.9	4.7	6.1	5.5	0.3	-4.7	1.6	7.4	-3.2	13.3	100.0
11. Maharashtra	83.3	4.4	-9.4	-1.6	13.1	-5.4	35.7	-0.6	-	-24.5	-18.2	100.0
12. Odisha	23.1	3.2	5.9	27.7	35.8	0.1	1.6	0.1	-3.2	-24.5	30.4	100.0
13. Punjab	94.5	1.1	-11.4	-6.4	22.3	3.3	1.1	-	-	-1.2	-3.3	100.0
14. Rajasthan	54.6	1.2	-11.0	8.4	20.8	1.2	8.4	-	-	17.0	-0.6	100.0
15. Tamil Nadu	78.8	4.3	-6.2	2.3	7.3	0.1	11.4	-1.8	-	-0.4	4.2	100.0
16. Uttar Pradesh	39.0	-3.8	1.7	0.9	12.5	23.5	0.2	-16.3	-5.7	-1.7	49.7	100.0
17. West Bengal	86.0	4.6	-5.2	-	1.9	0.1	2.5	-	-	-1.6	11.6	100.0
II. Special Category												
1. Arunachal Pradesh	15.9	-2.7	12.8	5.9	-0.7	2.0	-11.9	-	-15.8	-12.9	107.4	100.0
2. Assam	46.3	-	16.1	5.1	14.7	6.1	4.0	1.7	-1.2	-	7.2	100.0
3. Himachal Pradesh	91.8	-0.3	5.7	7.5	32.3	-	-	-	-36.6	-	-0.4	100.0
4. Jammu and Kashmir	106.9	-3.5	4.5	24.3	31.6	0.9	-	3.7	-	-43.0	-25.5	100.0
5. Manipur	412.5	-54.5	-27.4	56.0	84.3	-	-199.6	-	-	2.3	-173.6	100.0
6. Meghalaya	74.3	5.8	22.7	10.7	34.1	-	2.1	1.5	-40.3	-2.3	-8.6	100.0
7. Mizoram	29.8	-1.6	0.7	2.1	17.5	0.2	9.8	-	3.4	-1.0	39.1	100.0
8. Nagaland	37.7	-1.6	0.4	-	2.4	-	6.0	-	-	-1.2	56.3	100.0
9. Sikkim	30.5	1.3	7.7	19.9	28.8	-5.9	-	-	-	-1.9	19.6	100.0
10. Tripura	111.0	-7.2	-8.6	24.4	11.5	-	-	-	-	-5.2	-26.0	100.0
11. Uttarakhand	41.6	0.5	16.5	15.7	14.3	-	7.3	1.8	-7.2	1.5	8.1	100.0
All States	72.1	2.9	-3.5	2.3	9.8	0.9	7.0	-1.9	-0.8	-1.4	12.5	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	-	-24.7	-	-	-	-	-	-	-	124.7	100.0
2. Puducherry	86.9	-12.4	-9.1	-	3.6	4.7	2.6	5.7	2.9	34.6	-19.5	100.0

'-' : Nil/Negligible. RE: Revised Estimates.

Note: (1) See notes to Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.